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Title: Need to redress the grievances of the personnel of various Central Armed Police Forces of the country.

SHRI ANTO ANTONY (PATHANAMATHITTA): I request the Government to frame separate Service and Pension Rules for the personnel of Central Armed Police Forces under the Ministry of Home Affairs. Even though the personnel of various Central Armed Police Forces discharge their duty with utmost dedication under difficult conditions, the service and pension benefits to them are not at all sufficient. For instance, they are separated from the family and have to stay at distant localities. During the period of service they are assigned various responsibilities pertaining to the security of the nation. They have to deal with difficult situations ranging from environment to anti-social elements. These personnel are always under a condition of threat on their lives. However, they are not rewarded with sufficient service benefits. Moreover, after the retirement these personnel and their family members are deprived of the limited privileges that were permitted during the service period. These factors adversely affect their morale. Therefore, I request the Government to kindly redress the grievances of the Personnel of various Central Armed Police Forces in this regard.